

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-895(ND)2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019.

NAME OF THE COMPANY: M/s. Kaushalya Bansal V/s. Dwarkadhis Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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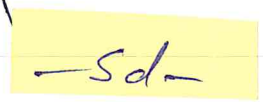
Present:


Advocate for the Petitioner.

Advocate for the Respondent.

ORDER

Writ petition no. 345/2019. Ld. counsel for the respondent place a copy of the order dated 29.03.2019 passed by the Hon'ble Supreme Court in considering various writ petition including the writ petition filed by the present Corporate Debtor being Writ petition (c) No. 345/2019 wherein the stay of further proceedings before the NCLT is being granted considering the same application is adjourned sine die with a liberty to mention the same if required.


(Dr. V.K. Subburaj)
Member (T)


(Dr. Deepti Mukesh)
Member (J)